IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

PRINCIPAL BENCH

C.P. No. 446/2016

IN THE MATTER OF:

Subh Builders Pvt. Ltd.

.....Petitioner

SECTION:

UNDER SECTION 560(6) of the Companies Act

Order delivered on 26.07.2017

Coram:

CHIEF JUSTICE M.M. KUMAR

Hon'ble President

Deepa Krishan

Hon'ble Member (T)

For the Petitioner(s)

Shri Satinder Singh Bawa, Advocate

For the Respondent(s)

Shri Praveen Kumar Jain, Company Prosecutor

for Registrar of Companies

ORDER

The Registrar is present in pursuance of last order.

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Neither the record has been produced nor any statement on affidavit has been filed that the record is not traceable. We grant one last opportunity to the Registrar of Companies for doing the needful. The Registrar needs not to appear on the next date of hearing.

List for further consideration on 24.08.2017.

(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

- Sd -

(DEEPA KRISHAN) (MEMBER TECHNICAL)

26.07.2017 Vineet